GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 2792

ANSWERED ON 17.12.2025

PM-SGMBY IN ANDHRA PRADESH

2792. SHRI BALASHOWRY VALLABHANENI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the progress of Pradhan Mantri- Surya Ghar Muft Bijlee Yojana (PM-SGMBY) particularly in the State of Andhra Pradesh;
- (b) whether it is true that out of the target of one crore households so far only sixteen lakh households have been benefited under the said Yojana;
- (c) if so, the details thereof, State-wise with a particular reference to Andhra Pradesh;
- (d) the measures taken by the Government to speed up the rooftop solar installations under the said Yojana; and
- (e) the steps taken by the Government to create awareness about the Yojana in the country including Andhra Pradesh?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (d) As on 11.12.2025, under PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) a total of 19,59,062 RTS systems have been installed across the country, benefitting 24,51,329 households. Out of these, 77,452 RTS systems have been installed in the state of Andhra Pradesh, benefitting 80,132 households. The state-wise details of progress made under the PMSG: MBY are given in the **Annexure.**

The Ministry has taken following measures to speed up the rooftop solar installations under the scheme across the country including in the state of Andhra Pradesh:

- Online process from registration to disbursal of subsidy directly into the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 5.75% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Included RESCO/ Utility led Aggregation (ULA) Models.
- Net metering agreement has been made part of application in the National Portal.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.

- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Conducting regional review meetings.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.
- (e) The Ministry has taken various steps to create awareness about the PMSG: MBY, through awareness and outreach programs such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations, including regional channels, etc., in the country, including the state of Andhra Pradesh.

Additionally, in the state of Andhra Pradesh, state DISCOMs and New & Renewable Energy Development Corporation of Andhra Pradesh Ltd., (NREDCAP) are creating awareness about PMSG: MBY through following measures:

- Electronic and Print Media Advertisements
- Radio Advertisements
- Door-to-Door Campaigns Conducted by DISCOMs
- Distribution of Leaflets, Pamphlets, and Informational Materials in urban and rural areas to spread awareness among the general public.
- Exhibitions and Awareness Camps at Public Places and Government Organisations.

Annexure referred to in reply of parts (a) to (d) of Lok Sabha Unstarred Question No. 2792 to be answered on 17.12.2025 regarding PM-SGMBY in Andhra Pradesh

State wise details of progress made under the PMSG: MBY (As on 11.12.2025)

S No.	State/UT	Installations (No.)	Households Benefitted (No.)
1	Andhra Pradesh	77,452	80,132
2	Arunachal Pradesh	1	1
3	Assam	64,652	65,290
4	Bihar	13,725	14,373
5	Chhattisgarh	16,964	18,313
6	Goa	1,319	1,611
7	Gujarat	4,95,417	7,13,676
8	Haryana	45,218	50,715
9	Himachal Pradesh	5,594	5,717
10	Jharkhand	1,316	1,318
11	Karnataka	14,533	22,896
12	Kerala	1,70,009	1,74,879
13	Madhya Pradesh	78,586	81,885
14	Maharashtra	3,66,593	5,84,208
15	Manipur	681	681
16	Meghalaya	32	32
17	Mizoram	741	743
18	Nagaland	130	130
19	Odisha	24,134	24,485
20	Punjab	10,480	10,590
21	Rajasthan	1,09,511	1,12,509
22	Sikkim	23	23
23	Tamil Nadu	48,912	56,525
24	Telangana	23,823	34,258
25	Tripura	1,622	1,633
26	Uttarakhand	55,560	55,722
27	Uttar Pradesh	3,04,168	3,07,424
28	West Bengal	1,108	1,171
29	Andaman & Nicobar Islands	147	166
30	Chandigarh	959	959
31	Jammu & Kashmir	16,212	16,212
32	Ladakh	1,093	1,093
33	Lakshadweep	688	688
34	NCT of Delhi	5,096	8,708
35	Puducherry	2,080	2,080
36	DNH and DD	483	483
	Total	19,59,062	24,51,329